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NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/ /2016

COMPANY APPLICATION NUMBER : CA/1/2014

NAME OF THE APPLICANT(S) : Dr. MAM Ramaswamy Chettiar of Chettinad  
Charitable Trust

NAME OF THE RESPONDENT(S) : M/s Chettinad Coal Washeries Private Limited

UNDER SECTION : 74(1) read with 73(4) of the Companies Act, 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

D R. Prithviraj Pandian  
(for) R. VENKATAVARADAN

Counsel for  
Applicant

(for) AR. Ramanathan  
Mr. Vedha Baguth Singh

Respondent

(G. SATISH KUMAR)

**ORDER**

Shri R Prithviraj Pandian, counsel for applicant present and filed Ca-1/2016 for bringing LR's of the deceased applicant, Dr M A M Ramaswamy Chettiar. Shri G Satish Kumar, representing counsel for respondent present and prayed time for filing counter. Time extended at request. Put up on 13.03.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)